

Annexure-4															
Name of the corporate debtor: Shri Tradco Deesan Private Limited; Date of commencement of Liquidation: 15.05.2026;															
List of creditors as on 31.07.2026															
List of Unsecured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹)															
Sr. No	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Encore Asset Reconstruction Co. Pvt. Ltd.		27.02.2023	25,31,07,865.00	15,83,80,496.00	Unsecured Financial Creditor	-	-	NO	5.90	-	-	9,47,27,369.00	-	
	TOTAL			25,31,07,865.00	15,83,80,496.00					5.90			9,47,27,369.00		
Notes: -															
1. Security interest of Encore Asset Reconstruction: The secured asset ("Banarasi Heritage property") mortgaged in favour of Encore ARC (originally to KAUJS, the Assignor Bank) is not owned by the Corporate Debtor, i.e., Tradco Deesan Private Limited. In view of the above, Encore ARC, which was previously classified as a Secured Financial Creditor has now been re-classified as an Unsecured Financial Creditor.															